

DIVISION BENCH
COURT - I

S-15

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/157(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	NIMMI OBEROI VS ELGIN HOTELS PVT.LTD.
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances via video conference/physically

Mr. Jishnu Saha, Sr. Adv.] For the Petitioner No. 1
Mr. Shaunak Mitra, Adv.]
Mr. Ishan Saha, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Petitioner Nos. 2 & 3
Mr. Avishek Guha, Adv.]
Ms. Urmila Chakraborty, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Mr. Anurag Banerjee, Adv.] For the Respondent No. 1
Ms. Tanvi Luhariwala, Adv.]

Mr. S.N. Mookerjee, Sr. Adv.] For the Respondent No. 2
Mrs. Madhu Priay, Adv.]
Mr. Saptorshi Banerjee, Adv.]
Ms. Riya Debnath, Adv.]

Mr. Sudhir Mehta, Adv.] For the Respondent No. 3
Ms. Amitabh Roy, Adv.]
Mr. Devansh Sonthalia, Adv.]

ORDER

1. Ld. Sr. Counsel/ Counsel for the parties Present.
2. Post this matter on **04/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)